

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 4<sup>th</sup> December, 2014

No. HC.VII-141/2014/ 7729 /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court has been pleased to promote the following District and Sessions Judges/ Retired District and Sessions Judges of the Assam Judicial Service to the post of Selection Grade District and Sessions Judges in the Scale of Pay of Rs. 57700-1230-58930-1380-67210-1540-70290/- (Revised) plus other allowances as admissible under the Rules with effect from the dates shown against their names up to the respective date of their retirement :-

Sl. No.	Name of the Officers	Date of retirement from the Assam Judicial Service	Date of effect of Selection Grade District and Sessions Judge	Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid
1.	Shri Mahi Uddin Laskar, Retired District and Sessions Judge	28.02.2014	14.02.2013	14.02.2013 to 28.02.2014
2.	Smti Rumi Kumari Phukan, District and Sessions Judge, Dibrugarh	Not retired	11.01.2013	On and from 11.01.2013
3.	Shri Pradip Kumar Khanikar, District and Sessions Judge, Jorhat	Not retired	18.02.2013	On and from 18.02.2013
4.	Shri Hitesh Kumar Sarma, Special Judge, CBI Court, Assam, Guwahati	Not retired	11.01.2013	On and from 11.01.2013
5.	Shri Ajit Barthakur, District and Sessions Judge, Sonitpur, Tezpur	Not retired	04.02.2013	On and from 04.02.2013
6.	Shri Akhtar Fun Ali Borah, Member, MACT, Barpeta	Not retired	28.02.2014	On and from 28.02.2014

By Order,  
Sd/- Robin Phukan,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII- 141/2014/ 7730 – 7756 /A.

Dated 04.12.2014

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati for information and necessary action.
3. The District and Sessions Judge, \_\_\_\_\_

Contd.....

4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
15. Shri Mahi Uddin Laskar, ( Retired District and Sessions Judge), Village-Meherpur, MHC Road (Purbakambi), P.O.- Silchar, District-Cachar, Pin-788015.
16. Smti Rumi Kumari Phukan, District and Sessions Judge, Dibrugarh.
17. Shri Pradip Kumar Khanikar, District and Sessions Judge, Jorhat.
18. Shri Hitesh Kumar Sarma, Special Judge, CBI Court, Assam, Guwahati.
19. Shri Ajit Barthakur, District and Sessions Judge, Sonitpur, Tezpur.
20. Shri Akhtar Fun Ali Borah, Member, MACT, Barpeta.
21. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
22. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
23. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
24. The Administrative Officer (J) \_\_\_\_\_ Gauhati High Court, Guwahati.
25. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
26. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Admn.),Gauhati High Court, Guwahati.
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**

  
4/12/2014

04-12-14